

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-508**  
IB-293/ND/2023

**IN THE MATTER OF:**

Aditya Birla Finance Ltd.

**Vs.**

Gurpreet Singh Atwal

**.....Applicant**

**.....Respondent**

**SECTION**

U/s 95 IBC

**Order delivered on 18.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Sudhir K. Makkar, Sr. Adv. with Mr. Yashovardhan  
Suri, Ms. Aadhya Shortriya, Advs.

**ORDER**

This is a petition filed under Section 95 of IBC, 2016. Ld. Counsel on behalf of the Petitioner is present and sought time to file the authorization of the Petitioner to file this application. Time prayed for is granted. List this matter on **30.05.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**